

**Reliance General Insurance Company Ltd.****Add-On/ Clause Wording under Industrial All Risk Policy****Vehicle Load Clause:**

Subject otherwise to the terms, conditions and exclusions of the policy, In the event of any of the insured's vehicles being left loaded where the goods are already sold but not yet delivered whilst in or on the premises described in the Schedule hereto the Company will indemnify the insured in respect of such load in the event of loss or damage by any of the perils Insured against by this Policy.

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